

Office Order

The following arrangements have been made for urgent application, Remand Applications, Cr. Bail Applications and Anticipatory Bail Applications during holidays for the period of 06.07.2020 to 01.08.2020 shall be presented, heard and disposed of by the Hon'ble Judge for the following period:-

Name of Judges	Period
HHJ Shri. H. B. Gaikwad	06/07/2020 to 19/07/2020
HHJ Shri. S. U. Baghele	20/07/2020 to 01/08/2020

It is notified that, the above HHJ shall be having holiday charge of urgent application and administration charge during the above period.


It is further notified that except exceptional circumstance, no change in the charge shall be made.

ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

Urgent applications during the holidays, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.

Urgent matters must be moved through the concerned officers only, between 11:00 A.M. To 1:15 P.M.

Dated this 30th Day of June , 2020.


(S. S. Sawant)
2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai .